NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 128/(MAH)/2009 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Mr. Ajit Dugal

V/s.

M/s. Sima Hotels & Resort Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01-	CHETRANSAN	ADVOCATE FOR CLP & Co. ADVORTES	21/9/16
05.	Aditya Panabilh Manuj Munahi	Advorate for Response	Pa 4 21/9/16.

CP No. 128/397-398/CLB/MB/MAH/2009

CP No. 133/397-398/CLB/MB/MAH/2009

CP No. 106/111A/CLB/MB/MAH/2008

CP No. 43/397-398/CLB/MB/MAH/2008

Common Order

Since the Petitioner Counsel states that main CPs were adjourned sine die, this Bench hereby directs for listing main CP along with all pending CAs for hearing on 13.10.2016.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLÁSENAPATHY
Member (Technical)